

**THE HIGH COURT OF MEGHALAYA**  
**SHILLONG**

**NOTICE**

No.HCM.III/166/2019-Judl./31

Dated Shillong, the 11<sup>th</sup> March 2020

Hon'ble the Chief Justice vide order dated 11.03.2020 is pleased to constitute **DIVISION BENCHES** and **SINGLE BENCHES** w.e.f. Thursday, 12.03.2020, and until further orders, as under.

DIVISION BENCHES			
SI. NO	NAME OF HON'BLE JUDGES	JURISDICTION	TIME
1.	<b>DIVISION BENCH – I:</b> Hon'ble the Chief Justice and Hon'ble Mr. Justice H.S. Thangkhiew [COURT ROOM NO. 1]	Motion, Admission, Order and Hearing of:  i. All matters cognizable by a Division Bench; and  ii. Disabled matters, if any, of the other Division Bench.	<b>From</b> <b>10:30 AM</b>
2.	<b>DIVISION BENCH – II:</b> Hon'ble Mr. Justice Ranjit Vasantrao More and Hon'ble Mr. Justice W. Diengdoh [COURT ROOM NO. 2]	All Motion, Admission, Order and Hearing of:  i. Criminal Appeals; and  ii. Disabled matters, if any, of the other Division Bench.	<b>From</b> <b>10:30 AM</b>
SINGLE BENCHES			
SI. NO	NAME OF HON'BLE JUDGES	JURISDICTION	TIME
1.	Hon'ble the Chief Justice [COURT ROOM NO. 1]	1. <b>Motion, Admission, Orders and Hearing of:</b> i. Petitions filed under Arbitration & Conciliation Act, 1996; ii. Civil Contempt Cases and iii. Company Petitions. 2. <b>Admission, Orders and Hearing of</b> Civil Writ Petitions upto the year 2016 (except for part-heard matters). 3. <b>All Single Judge matters</b> which are not specified before the other Single Judges.  AW	<b>Second half</b> <b>from 02:00</b> <b>PM or</b> <b>immediately</b> <b>after the</b> <b>Division</b> <b>Bench is</b> <b>over.</b>



2.	Hon'ble Mr. Justice Ranjit Vasantrao More [COURT ROOM NO. 2]	1. Motion of matters cognizable by a Single Judge. 2. Admission, Orders and Hearing of Civil Writ Petitions of the year 2019 onwards (except for part-heard matters).	Second half from 02:00 PM or immediately after the Division Bench is over.
3.	Hon'ble Mr. Justice H.S. Thangkhiew [COURT ROOM NO. 3]	Save and except for disabled matters, Admission, Orders and Hearing of: i. Civil Writ Petitions of the year 2018 (except for part-heard matters); ii. Civil Revision Petitions; iii. First Appeals; iv. Second Appeals; v. Review Petitions and vi. Transfer Petitions.	Second half from 02:00 PM or immediately after the Division Bench is over.
4.	Hon'ble Mr. Justice W. Diengdoh [COURT ROOM NO. 4]	Save and except for disabled matters, Admission, Orders and Hearing of: i. Bail Applications; ii. Criminal Petitions; iii. Criminal Revision Petitions; iv. Criminal Appeals; v. Criminal Misc. Cases; vi. MACT Appeals and vii. Civil Writ Petitions of the year 2017 (except for part-heard matters).	Second half from 02:00 PM or immediately after the Division Bench is over.

By order,

**JOINT REGISTRAR (JUDL.)**

Dated Shillong, the 11<sup>th</sup> March 2020

Memo No. HCM.III/166/2019-Judl./ 31A

**Copy for information to: -**

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice Ranjit Vasantrao More, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
4. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
5. The P.S to Advocate General/ Addl. Advocate General/ Sr. Govt. Advocates, Meghalaya, Shillong.
6. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
7. The P.A to the Registrar General, High Court of Meghalaya, Shillong.
8. The President/ Secretary, High Court Bar Association, Shillong.
9. All Court Masters concerned for information.
10. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
11. Notice Board.
12. Office File.

*AWLAW*  
11.03.2020  
**JOINT REGISTRAR (JUDL.)**

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11/3/20